

GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 4317**  
ANSWERED ON – 18/03/2026

**MINORITY WELFARE SCHEMES IN ASSAM**

4317. SHRI MD. RAKIBUL HUSSAIN:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has assessed the district-wise coverage of minority welfare schemes in Assam to identify gaps, regional imbalance or exclusion of eligible beneficiaries;
- (b) if so, the details of districts found to be under-served or having low scheme penetration;
- (c) whether any special drive has been undertaken to improve awareness and enrollment of minority communities in such districts; and
- (d) if so, the details thereof and the outcomes achieved as a result of such corrective measures?

**ANSWER**

THE MINISTER OF MINORITY AFFAIRS

(SHRI KIREN RIJU)

(a) to (d): The Ministry of Minority Affairs regularly reviews the implementation of its schemes and programmes, their on-ground impact, issues faced by implementing agencies and beneficiaries in availing the benefits of the schemes through organizing Chintan Shivir, Workshops, seminars, meetings, etc. with stakeholders including State/UT Governments, relevant organisations/institutions, beneficiaries, etc. Further, the evaluation/impact study of schemes/programmes of the Ministry are conducted from independent third-party organisations. The schemes/programmes are amended for any gaps and deficiencies identified.

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